

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2305**

**TO BE ANSWERED ON THE 03<sup>RD</sup> AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)**

**OCI CARD HOLDERS TRAVELLING INDIA**

**2305. SHRI MANNE SRINIVAS REDDY:  
SHRIMATI VANGA GEETHA VISWANATH:  
SHRI KOMATI REDDY VENKAT REDDY:  
SHRI KOTHA PRABHAKAR REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the people of Indian origin and the Indian diaspora having Overseas Citizens of India (OCI) cards will not have to carry their old, expired passports for travel to India including in post-COVID-19 period, as was required earlier; and**

**(b) if so, the details thereof/implementation status thereof/response received/violations noticed/action taken till date, country-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): OCI Cardholders are not required to carry their old passports while travelling to/from India. They are allowed to travel on the strength of their existing OCI Cards bearing old passport number along with the new passport.**

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